## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

C. P. No. 03/56/2017

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

NAME OF THE COMPANY: M/s. Jagvijay Motors (India) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 56 & 58

NAME S.NO.

**DESIGNATION** 

REPRESENTATION

SIGNATURE

Present: Mr. Dhruv Banerji, Advocate for the Petitioner

Mr. Sushil Daga, Advocate for Respondent 1 to 4

Mr. Vivek Gurnani, Advocate for Respondent 5

## Order

Ld. Counsel appearing for the Respondent prays for some time to file their reply. Let the same be filed within 4 weeks with an advance copy to the opposite counsel.

To come up on 5<sup>th</sup> September, 2017.

(Ina Malhotra) Member (J)